

- (b) No Sir.
- (c) No Sir.
- (d) Regular monitoring/inspection are carried out to supervise their functions and behaviours.

Security check of employees at airports

2609. SHRI P. RAJEEVE : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there exists any legal mechanism to check the antecedents and links of employees, both permanent and contractual employed at airports in India;
- (b) if so, whether his ministry had formulated any guideline for periodic review of the same due to constant terror threats;
- (c) whether the comprehensive document on civil aviation requirement is constantly revised for meeting such emergencies; and
- (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a) and (b) Yes, Sir.

(c) and (d) Yes, Sir. Civil Aviation Requirements (CAR) are issued by Directorate General of Civil Aviation (DGCA) in line with the standards and Recommended Practice contained in the various Annexures of International Civil Aviation Organization (ICAO).

Indigenously/Foreign made aeroplanes and helicopters

†2610. SHRI BRIJLAL KHABRI : Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of indigenously as well as foreign made aeroplanes and helicopters in the country alongwith the names of the concerned manufacturing companies and the companies which operate them;
- (b) whether most of the helicopters and aeroplanes owned by private companies are 10 to 25 years old;
- (c) if so, the number of helicopters presently engaged in air services;
- (d) whether the Directorate General of Civil Aviation has prescribed any rules for operation of helicopters;

† Original notice of the question was received in Hindi.

(e) if so, whether the concerned Directorate and helicopter companies comply with the rules;
and

(f) if not, the action taken by Government against the defaulting parties?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL) : (a)
The total number of indigenously as well as foreign made aero planes and helicopters in the country are 1362. The manufacturing companies include Boeing, Airbus, Hawker Beech craft, Bombardier, ATR, Cessna, Bell Helicopters, Euro copter, Agusta west land, Robinson, Dassault etc. These aero planes and Helicopters are operated by 14 Scheduled Airlines, 117 Non Scheduled operators and Private Cateogry operators.

(b) Yes, Sir. Many helicopters and aero planes owned by private companies are 10 to 25 years old.

(c) 206 helicopters are presently engaged in air services.

(d) Yes, Sir. Directorate General of Civil Aviation (DGCA) has laid down regulation for operation of helicopters.

(e) The concerned Directorates of State Government and helicopter operators are complying with the requirements laid down by DGCA.

(f) Suitable action is taken in accordance with Enforcement Procedures established by DGCA. Such action ranges from warnings, withdrawal of approvals, suspension of licenses/operating permits etc.

Revenue spent on safety norms

2611. SHRI B.K. HARIPRASAD : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether under the norms 65 percent of the reveue derived from collections of passengers security fund from customers is mandated to be spent on security component comprising of payment of salaries and allowances to CISF personnel deployed at the airport and on safety infrastructure as specified by the Bureau of Civil Aviation Safety;

(b) whether Government has found that Delhi International Airport Ltd. is deviating from the above norms; and

(c) if so, a summary of Government findings and corrective steps being taken to enforce stricter fiscal discipline on the part of DIAL?